CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00105/2020 IN ORIGINAL APPLICATION NO.170/00928/2016

DATED THIS THE 25th DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Arun N.Kamat S/o Narayan N.Kmat Age: 46 years Working as Postal Assistant Yallapur – 581359, N.K.District. Residing at: Doodly Bhavi Oni Near Marikamba Temple Sirsi – 581401.

...Petitioner

(By Advocate Shri P.Kamalesan – through video conference)

Vs.

- Sri P.K.Bisoi
 Secretary
 Department of Posts
 Dak Bhavan
 New Delhi-110001.
- Smt.Sharada Sampath Chief Post Master General Karnataka Circle Bangalore-560001.

...Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri P.Kamalesan, learned counsel representing the petitioner, at the very outset, stated that the order dated 28.07.2017 passed by this Tribunal in OA.No.928/2016 has already been complied with and, therefore, nothing survives in the present Contempt Petition.

- 2. Accordingly, the present Contempt Petition is disposed of having been rendered infructuous.
- 3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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